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1	2	3	4	5
Maharashtra	2,449,530	1,840,075	398,292	211,163
Meghalaya	10,936	7,555	525	2,856
Mizoram	16,240	14,043	784	1,413
Nagaland	15,268	12,206	2,225	837
Odisha	350,306	126,038	50,289	173,979
Punjab	296,482	227,868	41,666	26,948
Rajasthan	383,134	252,417	68,917	61,800
Sikkim	8,612	7,601	188	823
Tamil Nadu	1,451,690	941,329	193,266	317,095
Tripura	33,830	11,318	6,366	16,146
Uttar Pradesh	992,728	609,774	186,956	195,998
Uttarakhand	89,398	71,334	8,086	9,978
West Bengal	1,393,319	730,700	197,994	464,625
Andaman and Nicobar Islands	3,053	2,294	337	422
Chandigarh	22,080	1,730	4,204	16,146
Delhi	383,609	187,274	39,041	157,294
Puducherry	35,070	23,582	5,131	6,357
India	13,749,424	9,153,611	1,989,724	2,606,089

Note: This Appendix excludes institutional households.

Source: Census of India 2011, Housing Stock, Amenities and Assets in Slums.

Transparency in municipal governance through Smart Cities Mission

2456. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Central Government is aware of the deep-rooted corruption and negligence in contract, land dealings and illegal constructions in Bengaluru and many other Municipal corporations; and
- (b) whether the Smart Cities Mission would improve and create transparency in municipal governance?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) Urban Development is a State subject and Urban Local Bodies (ULBs) function under the laws enacted by State Governments. As such, matters relating to corruption, negligence in contract, land dealing and illegal construction come under the purview of State Governments/ULBs.

- (b) The objective of Smart Cities Mission is to promote cities which provide core infrastructure and give a decent quality of life to its citizens, a clean and sustainable environment and application of 'Smart solutions'. The Mission has adopted a two-pronged strategy namely:
 - (i) Area Based Development wherein, certain areas are taken up for development either on greenfield or retrofitting/redevelopment models through integration of the physical, social, institutional and economic infrastructure, and deployment of essential features.
 - (ii) Pan City solutions wherein cities implement at least one or more smart solutions in areas of priority for the entire city.

Smart Cities Mission is being implemented by a Special Purpose Vehicle (SPV), a limited company incorporated under the Companies' Act, 2013, in which the State/Union Territory (UT) Government and the ULB are the promoters having 50:50 equity shareholding.

Urban Poverty Alleviation Programme

2457. SHRI RAJMANI PATEL: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of amount released by Government to the States for poverty alleviation of backward and poor people during each of the last two years till date under the Integrated Urban Poverty Alleviation Programme, State and year-wise; and
- (b) the details of achievements of the States especially during the said period, year-wise and State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) With the aim to reduce poverty and vulnerability of urban poor households, the Ministry of Housing and Urban Affairs is implementing a Centrally Sponsored Scheme *viz.* "Deendayal Antyodaya Yojana-National